

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-103**

IA-5251/2020

IN

IB-236(ND)/2020

**IN THE MATTER OF:**

LIC Housing Finance Limited

Vs.

K V Developers Private Limited

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 21.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC : Mr. Ashok Panigrahi, Mr. Nabab Singh, Advocates

For the Respondent/CD :

For the Intervener : Ms. Nikshubha Sethi, Adv. for the Resolution Professional

**ORDER**

**IA-5251/2020 :**

Both sides are present. The Resolution Professional is directed to file a supplementary Affidavit giving the detail of the documents required. After receiving the copy of the supplementary affidavit, the required information will be provided and a compliance Affidavit will be filed by the respondent before the next date of hearing.

List on 29.1.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit